

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 9909/2013

MIRZA ANIS AHMED(DEAD) THROUGH LRS.

Appellant(s)

VERSUS

RAMJAS SINGH YADAV & ANR.

Respondent(s)

Date : 30-05-2019 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE A.S. BOPANNA
(VACATION BENCH)

For Appellant(s) Mr. R.N.Pareek, Adv.
 Mr. Anoop Kr. Srivastav, AOR

For Respondent(s) Mr. H.C.Kharbanda, Adv.
 Mr. T.N.Saxena, mAdv.
 Mr. Garvesh Kabra, AOR

UPON hearing the counsel the Court made the following
O R D E R

It is submitted that the arguing counsel for the appellant is unable to attend the court as he is bed ridden.

List the appeal before the appropriate Bench after summer vacation.

(ANITA MALHOTRA)
COURT MASTER

(RAJINDER KAUR)
COURT MASTER